#### **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# REVIEW PETITION NO. 06 OF 2016 IN APPEAL NO. 184 OF 2013

Dated: 26<sup>th</sup> October, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

### In the matter of:

Bhaskar Shrachi Alloys Ltd. ... Appellant(s)

۷s.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav

Mr. Aamir Z. Khan

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan

### **ORDER**

Issue Notice. Mr. M.G. Ramachandran, learned counsel takes notice on behalf of respondent no. 2 and seeks two weeks' time to file the reply. Accordingly, he may file the reply on or before 10.11.2017 after serving copy on the other side.

List the matter on 12.12.2017.

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

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